

**Drought-affected areas in Rajasthan**

\*163. Shri B. S. Sharma:  
Shri R. K. Birla:  
Shri P. L. Barupal:  
Shri Onkar Lal Berwa:

Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the drought-affected areas in Rajasthan where famine or near-famine conditions prevail;

(b) whether the Government of Rajasthan have approached the Central Government for necessary help to meet the situation; and

(c) if so, the steps taken by Government in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) Except for the districts of Alwar, Ganganagar and Bharatpur, all other districts of Rajasthan have been affected by drought and scarcity.

(b) and (c). During 1986-87 Government of Rajasthan have so far Annasaheb Shinde): (a) Except for relief operations totalling Rs. 11.50 crores. Short term loans for purchase of inputs like seeds, fertilizers and pesticides to the extent of Rs. 3.48 crores were also advanced. An accelerated loan assistance of Rs. 45.91 lakhs was also sanctioned to the State Government for energisation of tube-wells for relieving shortage of drinking water.

To meet the present drought conditions in the State the Government of India have allotted 1,500 tonnes of gift wheat for free distribution.

**Modern Transport Aircraft Used by I.A.C. and Air-India**

\*164. Dr. Karni Singh: Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether modern transport aircraft used by the I.A.C. and Air-India are adequately bonded against danger of lightning hazards while flying in storms; and

(b) the name and type of aircraft in use in India which are not so bonded?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) Yes, Sir.

(b) All aircraft operating in India are suitably bonded.

**Code of Conduct for Legislators**

\*165. Shri Inderjit Malhotra:  
Shri D. C. Sharma:  
Shri Bibhuti Mishra:  
Shri K. N. Tiwary:  
Shri Hem Barua:  
Shri Surendranath Dwivedy:  
Shri Ram Kishan Gupta:  
Shri V. Krishnamoorthi:  
Shri George Fernandes:  
Shri J. H. Patel:  
Shri Madhu Limaye:  
Shri A. B. Vajpayee:  
Shri Kanwar Lal Gupta:

Will the Minister of Law be pleased to state:

(a) whether there is any proposal before the Election Commission to lay down a Code of Conduct for the Legislators (State and Central) for crossing of floor after they get elected; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) No, Sir.

(b) Does not arise.

**Tourism in Orissa**

\*166. Shri Gradhakar Supakar:  
Shri N. R. Laskar:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) the total amount spent on promoting tourist traffic to the places of tourist interest in Orissa during the last five years; and

(b) the steps taken to attract more tourists to places of architectural beauty in Orissa during the current year?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) and (b). A statement is placed on the Table of the House. [Placed in Library. See No. LT-431/67].

#### Rabi Crop Production

- \*167. Shri Abdul Ghani Dar:  
 Shri Prakash Vir Shastri:  
 Shri Madhu Limaye:  
 Shri S. M. Banerjee:  
 Dr. Ram Manohar Lohia:  
 Shri George Fernandes:  
 Dr. Karan Singh:  
 Shrimati Nirlep Kaur:  
 Shri Sidheshwar Prasad:  
 Shrimati Tarkeshwari Sinha:  
 Shri Parthasarathy:  
 Shri R. K. Birla:  
 Shri D. N. Patodia:  
 Shri D. C. Sharma:  
 Shri S. E. Damani:  
 Shri V. Krishnamoorthi:  
 Dr. Ramen Sen:  
 Shri Dhireswar Kalita:  
 Shri Jyotirmoy Basu:  
 Shri Yashpal Singh:  
 Shri S. C. Samanta:  
 Shri R. Barua:  
 Shri Ramachandra Ulaka:  
 Shri Dhuleshwar Meena:  
 Shri Heerji Bhal:  
 Shri K. Pradhani:  
 Shri Swell:  
 Shri Barrow:  
 Shri Kotal Birua:  
 Shri Kikar Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received any reports from the State Governments regarding the recent rabi crop production;

(b) if so, the details of the reports, State-wise, in respect of the different varieties of Rabi Crop;

(c) whether the harvest has been below the normal level of production;

(d) the food requirements of each State during the current year;

(e) whether the Central Government have issued any instructions to the surplus States to help the deficit States in food supplies; and

(f) if so, what is the response of the surplus States?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Only qualitative reports have been received so far; firm estimates based on actual area enumeration and crop-cutting surveys are expected to become available after the close of the current Agricultural Year i.e. in July, 1967.

(b) and (c). According to tentative indications, production of wheat is expected to be higher than last year, while production of gram is likely to be considerably less than last year. Production of barley is expected to be about the same level as last year. Production of rabi crops is expected to be above normal in Haryana, Punjab, and U.P., nearly normal in Rajasthan, Gujarat and Maharashtra and below normal in Bihar and Madhya Pradesh. Production of gram is likely to be below normal in almost all the major rabi growing States.

(d) Requirements of foodgrains in a State depend upon a number of factors including the level of production and prices of these grains, availability and prices of other food, purchasing power of the people, consumer's preference, pattern of consumption, growth of population, pace of urbanisation, etc. Information on a number of these items is not readily available. As such, it is not possible to indicate precisely the requirements of foodgrains of different States for the current year.

(e) and (f). Surplus foodgrains available with the surplus States are obtained from them either for the Central Pool or allotted by the Central Government to deficit States for direct movement on State to State basis. Periodical meetings